## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/154/2016

NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others

**UNDER SECTION** : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** 

REPRESENTATION BY WHOM

THRIYAMBAK

Counsel for the Petitioner

2. R. Prithvisay

Pandian

(For) R. VENKATAUARADAN

Counsel Gor

R1,2006

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought further time for filing rejoinder. Time extended at request. Put up on 09.06.2017

at 10.30 A.M.

B.C.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)